(f) and (g.) The Soviet Embassy in New Delhi approached the Government of India for permission to complete the construction of its unfinished building in Trivandrum. It has been informed that the request will be considered favourably provided the Soviet Embassy gives an undertaking that the building when completed will be used or disposed only in a manner approved by the Government of India. No further communication has been received from Soviet Embassy in this regard.

SHARE OF MADHYA PRADESH FROM HIRAKUD PROJECT

163. SHRI NIRANJAN VARMA : SHRI RAM SAHAI :

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the Government of Madhya Pradesh have requested the Government of India for the fixation of share of power and the rate of supply from the Hirakud Project in view of the fact that a major part of the catchment a-ea of the Project lies in Madhya Pradesh and that some villages in thai State are submerged by it; and
 - (b) if so, the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESWAR PRASAD) : (a) Yes, Sir.

(b) The Government of Orissa have agreed to supply 5000 KW of power from the Hirakud Project to Miadhya Pradesh. The rate at which (his power is to be supplied is under discussions between the two State Governments.

अण्डमान तथा निकोबार हीय सम्ह में सिचाई

164. श्री निरंजन वर्मा: क्या सिचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि:

- (क) अण्डमान तथा निकोबार द्वीप-समूह में सिचाई के लिये पानी की सप्लाई की क्या व्यवस्था की जा रही है; और
- (ख) क्या यह सच है कि पानी की सप्लाई की कमी के कारण ये द्वीप कृषि के सम्बन्ध में आत्म निर्भर नहीं हो पा रहे हैं?

t [IRRIGATION IN ANDAMAN AND NICOBAR ISLANDS

164. SHRI NIRANJAN VARMA: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) the arrangements which are being made for the supply of water for irrigation purposes in the Andaman and Nicobar Islands; and
- (b) whether it is a fact that due to short supply of water these Islands have not been able to become self sufficient in the matter of agriculture?]

सिचाई तथा विद्युत मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद): (क) तथा (ख) अंडमान तथा निकोबार द्वीपसमूह में सिचाई के लिए परियोजनाओं के संबंध में जांच करने, आवश्यक सर्वेक्षण और अनुसंधान करने तथा उनको तैयार करने के लिए हाल ही में केन्द्रीय जल तथा विद्युत् आयोग के अधीन एक अनुसंधान विभाग स्वीकृत हुआ है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESWAR PRASAD): (a) and (b) An Investigation Division under the Central Water and Power Commission has been recently sanctioned to examine and carry out necessary surveys and investigations and frame projects for irrigation in the Andaman and Nicobar Islands].

DAR-ES-SALAM NON-AUNGED MEETING

165. SHRI N. G. GORAY:
SHRI THILLAI VILLALAN:
SHRI G. A. APPAN:
SHRI S. SIVAPRAKASHAM:
SHRI U. K. LAKSHMANA
GOWDA:
SHRI M. K. MOHTA:
SHRI NIRAJAN VARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India participated in the preparatory meeting of non-aligned nations recently held at Dar-es-Salam;
- (b) if so, the names of the Indian repre" sentatives;
 - [] English translation.

- (c) the names i f other countries which participated in he meeting;
 - (d) the decisio taken at the meeting; and
- (e) the names of the countries which tried to get Paid-' an included in the conference and the eaction of the Government of India i i this regard?

THE DEPU CY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (EI Yes Sir

- (b) A list of the Indian delegation is attached.
- (c) Afghanistai Algeria, Botswana Burundi, Cam< Central oon, African Republic, Ceyl< People's Republic n. of the Congo, I >emocratic Republic of the Congo, Cu > a, Cyprus, Equatorial Ethioj Ghana, Guinea, ia. Guinea, Indos Guyana, es a Iraq, Jamaica. Jordan, Kenya, Kuwait, Laos, Lebanon, Lesotho, Liberia, Libya, Malawi, Malay sia, Mali, Mauri mta, Mauritius, Moroc co, Nepal, Ra\ ar.da, Senegal, Sierra, Leone, Singapo -e, Somalia, People's Republic of Sout Yemen, Sudan, Switzer land, Syria, Ti usia, Uganda, United Arab Republic, United Republic of Tan zania, Yemen A ab Republic, Yugoslavia and Zambia. n addition, Argentina, Bolivia, Brazil, Chile, Colombia, Peru, Zambia. addition, Tobago and Trinidad and Venezuela were represente by observers.
- (d) First, tha he Third Conference of the Heads of States or Government of non-aligned Sta es should be held in Lusaka, the ca .it.U of Zambia, before the 25th Annivf -sary Session of the U. N. General Asser bly.

Secondly, the invitations to the conference should 1 e issued on the basis of the present ci teria of non-alignment waid down in 9(11 and 1964.

Thirdly, the A ;enda items for the Summit should be prepa ed under four main headings: Peace, freedom-, Development and Cooperatu 1. A draft agenda was prepared-.

(e) The Rep; ;stntative of Jordan pro posed Pakistan's p irticipation. No other country spoke in avour of inviting Pakistan, Yugoslavia and Burundi objected to the proposal. Jord n ; proposal was ruled out of order by the Chair on the ground that only thos States could be invited which adhered to the present criteria of

non-alignment. The Foreign Minister of India agreed with this ruling of the Chair and added that India would be happy to sponsor Pakistan's candidature if it gave up its membership of nvili'ary pacts.

Indian Delegation to the Dar-ts-Salam Preparatory non-aligned Conference

- Shri Dinesh Singh, Minister of External Affairs—Leader.
- Shri T. N. Kaul, Foreign Secretary—Deputy Leader.
- 3. Shri V. C. Vijaya Raghava, High Commissioner of India, in Tanzania.
- Dr. K. Krishna Rao, Addl. Secretary, Ministry of External Affairs.
- Shri K. R. P. Singh, Joint Secretary, Ministry of External Affiairs.
- 6. Shri Narendra Singh, Joint Secretary, Ministry of External Affairs.
- 7. Shri C. R. Gharekhan, Deputy Secretary, Ministry of External Affairs.
- 8. Shri K. K. Puri, First Secretary, High Commission *oi* India, Tanzania.
- 9. Shri S. V. Purushottam. Special Assistant to Minister of External Affairs.
- Shri F. Kapadia, Third Secretary, High Commission of India. Tanzania.

BURMESE CLAIM ON PORT OF INDIA IN MANIPUR

166. SHRI N. G. GORAY : DR. (MRS.) MANGLADEVI

TALWAR:

SHRI M. V. BHADRAM:

SHRI BALACHANDRA MENON:

SHRI NIRANJAN VARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Burmese Government have claimed a part of India inside the Manipur State; and
- (b) if so, what is the Government of India's reaction in this matter.